

In the National Company Law Tribunal, Jaipur

Item No. 203

CP No. (IB)-04/9/JPR/2020

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Mrs. Rekha Goyal Sole Prop. M/s RK Enterprises

.....Applicant/Petitioners

VS.

M/S VIS Infra Solutions LLP

..... Respondent

Order delivered on 30.01.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Ayush Gupta, Adv.
Sarthak Gupta, Adv.

For Respondent(s) : Arun Repswal, Adv.

ORDER

Heard the submissions made by the counsel for the Operational Creditor. Affidavit in compliance of Section 9(3)(c) of IBC, 2016, is taken on record. Mr. Arun Repswal has appeared on behalf of the Corporate Debtor. Post the matter to 31.01.2020.

Sd—

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd—

(P. S. N. PRASAD)
JUDICIAL MEMBER